

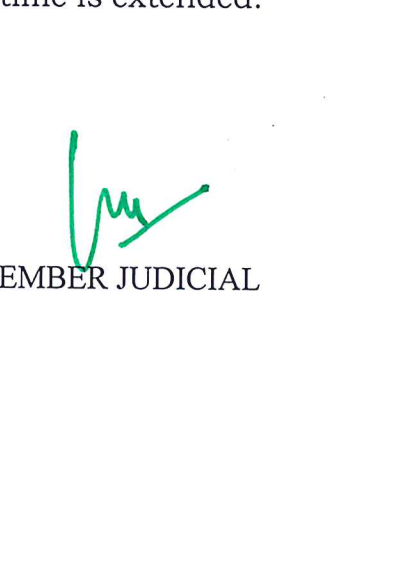
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**



**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (CAA) No. 64/230/HDB/2018 Connected With CA (CAA) No. 121/230/HDB/2017
NAME OF THE COMPANY	Rao Agriinfra Projects Pvt Ltd (Transferor Co.5)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Ramireddy	Advocate	v.venkatar@rediffmail.com 9562239088	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Deputy for RD of RD	Adv.	916001435	
B.V. PAPA RAO for H. Anil Kumar for OL	Advocate	9848658189	

**ORDER**

Counsel for the petitioner present. Counsel for RD and OL present. Counsel for RD prayed short time to make submission in relation to the reply given by the petitioner. At request of counsel for RD time is extended. Put up on 03.10.2018.

  
MEMBER JUDICIAL